

Annexure-4

Name of the corporate debtor: Indian Technolime Company Limited ; Date of commencement of CIRP: 08.01.2026 ;
List of creditors as on: 24.02.2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Canara Bank	10/02/2026	4,26,10,40,664	4,21,86,56,001	Unsecured		No	19.37%			4,23,84,662.24		Amount Provisionally admitted
2	The Karur Vysya Bank Limited	11/02/2026	2,30,22,57,271	2,28,58,22,154	Unsecured		No	10.50%			1,64,35,117.12		Amount Provisionally admitted
3	Central Bank of India	12/02/2026	2,41,87,98,978	2,41,87,98,978	Unsecured		No	11.11%			-		Amount Provisionally admitted
4	UCO Bank	13/02/2026	5,89,02,58,565	5,89,02,58,565	Unsecured		No	27.05%			-		Amount Provisionally admitted
5	Punjan National Bank	16/02/2026	1,67,48,23,153	1,67,48,23,153	Unsecured		No	7.69%			-		Amount Provisionally admitted
6	JM Financial Asset Reconstruction Company Limited	20/02/2026	48,43,08,812	48,40,42,245	Unsecured		No	2.22%			2,66,567.00		Amount Provisionally admitted
7	Union Bank of India	24/02/2026	4,80,56,62,678	4,80,56,62,678	Unsecured		No	22.07%			-		Amount Provisionally admitted
			21,83,71,50,120	21,77,80,63,774				100.00%			5,90,86,346.35	-	